

tion vest in the Board of Directors and the Central Government can issue instructions to the Corporation only on questions of policy.

T.A./D.A. claimed by Food Corporation Employees

**4473. Shri George Fernandes:
Shri J. H. Patel:
Shri Madhu Limaye:**

Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of Travelling Allowances and Daily Allowance claimed by the officials of the Food Corporation of India since the Corporation was set up in 1964 year-wise; and

(b) the action taken to cut down the air travel by these officers?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) The total amount incurred on travelling and daily allowances of the officials of the Food Corporation of India during the financial years indicated below was as under:—

| | |
|---------|---------------|
| 1964-65 | Rs. 43,230 |
| 1965-66 | Rs. 10,99,000 |

Accounts for the year 1966-67 are still under compilation.

(b) Air travel by officers of the Corporation is restricted to absolute necessity and is allowed only when an officer is entitled to travel by air or on urgent work on special permission in the interest of speedy work.

Institutes of Catering Technology and Applied Nutrition

4474. Shri M. R. Krishna: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Institutes of Catering Technology and Applied Nutrition are functioning with full capacity;

(b) the total number of students undergoing training at present;

(c) whether Government have evolved plans to fully utilize the services of candidates who successfully complete the course; and

(d) whether there is any scheme with Government to give them advanced training in foreign countries?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) At the present moment the Institutes are at different stages of development and are admitting students to the extent possible, with the facilities available. They are expected to function with full capacity by the time full facilities are provided.

(b) During the last session viz. 1966-67 the total number of Diploma and Craft course students in these four Institutes at New Delhi, Bombay, Calcutta and Madras was 888.

(c) No specific plan has been drawn up but as envisaged in the scheme the trained personnel are fully utilised in various hotels, catering establishments, snack-bars, restaurants, industrial canteens and other forms of institutional feeding etc. in the country.

(d) The Institutes at New Delhi and Bombay have schemes to send a selected number of students abroad for further training and working experience.

Allotment of Foodgrains to Gujarat

4475. Shri Narendra Singh Mahida: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Chief Minister of Gujarat State has recently asked the Central Government for the fulfilment of the allotted quota of foodgrains to prevent a